

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 49/TT/2011)
(Now Petition No.113/TT/2012)

Date: 31.1.2013

To

The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Petition for approval of Transmission Tariff from anticipated DOCO to 31.03.2014 for "Spare interconnecting transformers (ICTs) for Northern Region" for tariff block 2009-14

Sir,

I am directed to refer to PGCIL affidavit dated 1.1.2013 on the petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 1.3.2013:-

- (i) Whether any expenditure has already been incurred/ is still to be incurred for Asset-I from 15.06.2011 onwards? If yes, Management/Auditor's certificate along with Tariff Forms;
- (ii) Commissioning certificate of Asset-II along with Tariff Forms (Form-1, Form-6, Form-13, Form-13 B) and supporting documents of repayment schedule and interest rate for Asset-II;
- (iii) Whether any expenditure has been incurred on Asset-II prior to commissioning or not?
- (iv) Date of Drawl of Loans for Asset-I and Asset-II and Detail computation of apportionment of IDC/IEDC in the assets covered in the Investment approval for "Spare Inter Connecting Transformers (ICTs) for Northern Region"

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)